

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 131 of 2022	State Bank of India Vs. Indison Agro Foods Ltd. & Anr.	Ankur Mital	
2.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	

### **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Milan Singh Negi	Rachit Mittal
4.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Prateek Gupta	Rachit Mittal
5.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal
6.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India  <b>With</b>	G.A. Purusothaman	Parthiv J Mehta

7.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
8.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	Deendayal G Dhanure
9.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	Swati Dalmia-R2
10.	Comp. App. (AT) (Ins) No. 1060 of 2021	Sagar Dineshchandra Jariwala Vs. George Samuel & Ors.	Aastha Mehta	Amey Hadwale-R1 Geeta Lundwani George Samuel
11.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Rameshbabu
12.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	
13.	Comp. App. (AT) (Ins) No. 08 of 2022	Pramod Kumar Sharma Vs. Manesh Agarwal & Ors.	Babita Jain	
14.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr.  <b>With</b>	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
15.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
16.	Comp. App. (AT) (Ins) No. 34 of 2022	Virender Singh Vs. Theme Export Pvt. Ltd.	Yash Srivastava	Abhishek Anand Tanveer Oberoi

17.	Comp. App. (AT) (Ins) No. 63 of 2022	Anju Agarwal Interim Resolution Professional for Alpine Realtech Pvt. Ltd. Vs. Committee of Creditors of Alpine Realtech Pvt. Ltd.	Abhishek Anand	
18.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana  <b>With</b>	Saurabh Kalia	
19.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana  <b>With</b>	Anuj Tiwari	
20.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

#### **For Hearing**

21.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
22.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
23.	Comp. App. (AT) (Ins) No. 924 of 2021	Soham Polymers Pvt. Ltd. Vs. Flocksur India Pvt. Ltd.	G.P. Madaan	Sinha S. Nikhilesh Nayan Dubey

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

#### **For Judgment**

24.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
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**For Hearing**

<b>25.</b>	Comp. App. (AT) (Ins) No. 992 of 2020  <b>(PH)</b>	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Ors.	Bishwajit Dubey	Pooja Mahajan Vibhooti Malhotra
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**